Service Commission for the post was offered the post but he stipulated a number of conditions and eventually declined the offer. The matter is under reference to the Commission.

(b) and (c). No, Sir. Barring a few and irreplaceable art objects which have been kept in safe custody for reasons of security, other objects are displayed by rotation from time to time within the limited accommodation available in the National Museum, New Delhi.

पूर्वोत्तर रेलवे के सिगनल विभाग में ठेका प्रणाली के माध्यम से निर्माण कार्य किया जाना

4943. श्रीमती कैलाश पति : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या पूर्वोत्तर रेल के कि सगनल विभाग में ब्राडगेज निर्माण कार्य ठेका प्रणाली के माध्यम से किया जा रहां है;
- (ख) यदि हां, तो क्या यह कार्य, जिसमें सुरक्षा अन्तर्गस्त है पूर्वोत्तर रेलवे द्वारा पहली बार ठेकेदार द्वारा करवाया जा रहा है,
- (ग) यदि हां, तो क्या इसके परिणाम स्वरूप नैमित्तिक श्रमिकों की छंटनी की गई है और यह सरकारी नीति के विरुद्ध है; और
- (घ) यदि हां, तो सम्बद्ध अधिकारियों के विरुद्ध क्या कार्यवाही की गई है ?

रेल मंत्री (श्री ए० बी० ए० गनी खां चौधरी): (क) अधिकतर तो निर्माण कार्य विभा-गीय तौर पर किया जाता है, सिवाय कुछ छटपुट मामलों के जिनमे कि यह कार्य ठेके पर कराया जा रहा है।

- (ख) सिगनल व्यवस्था संबंधी सभी कार्य रेलवे अधिकारियों के पर्यवेक्षण में निष्पादित किए जाते हैं बड़े आमान में परिवर्तन संबंधी सिगनल व्यवस्था—निर्माण कार्य का एक छोटा सा भाग ठेकेदार से कराया जा रहा है। सिगनल व्यवस्था सम्बन्धी निर्माण कार्य अन्य रेलों पर भी ठेके पर, रेल अधिकारियों की देख रेख में कराये जा रहे हैं।
 - (ग) जी नहीं।
 - (घ) प्रश्न नहीं उठता।

Proposal for a New Alignment of National Highway No. 31 from Dhupguri to Pundibari

4944. SHRI AMAR ROYPRADHAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether there is any proposal under consideration for a new alignment of National Highway No. 31 from Dhupguri of Jalpaiguri District to Pundibari of District Coochbehar;
- (b) if so, whether Government have approved this proposal;
- (c) if so, the details thereof with the estimated cost thereof and the date and time when it would be completed; and
 - (d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANS-PORT (SHRI Z.R. ANSARI): (a) to (d). While the 6th Five Year Plan for the development of National Highways does provide for the proposed realignment, it has not been possible to sanction it so far due to financial constraints.

Implementations of Recommendations made by Railway Reforms Committee

4945. SHR1 RAM JETHMALAN1: Will the Minister of RAILWAYS be pleased to state:

- (a) whether his Ministry has accepted 77 recommendations of the Railway Reforms Committee and has decided to implement them in a phased manner;
- (b) what is each specific recommendation that has been accepted;
- (c) out of the accepted recommendations, which ones have been implemented as yet and which ones and to what extent are to be implemented in each of the years 1983-84, 1984-85, 1985-86; and
- (d) which of the recommendations of the Railway Reforms Committee have not been accepted and the reason for not accepting in each case?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHAUDHURY):
(a) and (b). A statement-I giving list of 77 recommendations made in Part II Report of Railway Reforms Committee finalised so far is laid on the Table of the House. [Placed